

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1038 of 2020

IN THE MATTER OF:

Arcelormittal India Pvt. Ltd.

...Appellant

Versus

SREI Infrastructure Finance Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Neeraj Kishan Kaul, Sr. Advocates with Ms. Ruby Singh Ahuja, Mr. Vishal Gehrana, Mr. Utkarsh Maria and Mr. Anupm Prakash, Advocates.

For Respondents: Mr. Kapil Sibal, Sr. Advocate with Mr. Sandeep Singhi, Mr. Gaurav Mathur, Mr. Adit Pujari, Mr. Abhishek Shah and Ms. Anushree Kapadia, Advocates for R-1.

Mr. Ravi Kadam, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Ashim Sood, Ms. Bhargavi Kannan and Mr. Senu Nizar, Advocates for R-2.

Mr. Raunak Dhillon, Mr. Aditya Marwah and Mr. Shubhankar Jain, Advocates for R-3.

With

Company Appeal (AT) (Insolvency) No. 1043 of 2020

IN THE MATTER OF:

Arcelormittal Nippon Steel India Ltd.

...Appellant

Versus

SREI Infrastructure Finance Ltd. & Ors.

...Respondents

Cont'd...../

Present:

For Appellant: Mr. Ravi Kadam, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Ashim Sood, Ms. Bhargavi Kannan and Mr. Senu Nizar, Advocates.

For Respondents: Mr. Kapil Sibal, Sr. Advocate with Mr. Sandeep Singhi, Mr. Gaurav Mathur, Mr. Adit Pujari, Mr. Abhishek Shah and Ms. Anushree Kapadia, Advocates for R-1.

Ms. Ruby Singh Ahuja, Mr. Vishal Gehrana, Mr. Utkarsh Maria and Mr. Anupm Prakash, Advocates

Mr. Raunak Dhillon, Mr. Aditya Marwah and Mr. Shubhankar Jain, Advocates for R-3.

ORDER
(Through Virtual Mode)

25.02.2021: Due to paucity of time, the appeal could not be taken up for hearing today. List the appeals 'for hearing' on **5th March, 2021 at 12:00 Noon.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc